Federation of India, New Delhi, for the year ended the 30th June, 1982, and the Audit Report on the Accounts.

- (b) Review by Government on the working of the Federation.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT— 6914/83 for (a) to (b).]

- (II) (a) Annual Report and Accounts of the National Federation of Urban Coope rative Banks and Credit Societies, New Delhi, for the year ended the 30th June, 198^. and the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Federation.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in the Library. See No. LT—6951/83 for (a) to (c).]

- (III) (a) Annual Report and Accounts of the National Comperative Union of India, New Delhi, for the year ended the 30th June, 1982, and the Audit Report on the Accounts.
- (b) Review by Government on the working of the National Co-operative Union of India
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in the Library. See No. LT—6952|83 for (a) to (c).]

- I. Report and certified Accounts (1981-82) of the Indian Council of Historical Research, New Delhi and related papers.
- II. Certified Accounts (1981-82) of .the National Council of Educational Research and training:, New Delhi and related papers.
 - ID. Certified Accounts (1981-82) of the Central Institute of Higher Tibetan Studies, Varanasi and related papers.

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Sir, I beg

- to lay on the Table a copy each (in English and Hindi) of the following papers;—
- (1) (a) Annual Report and Certified Accounts of the Indian Council of Historical Research, New Delhi^ for the year 1981-82, and the Audit Report on the Acounts.
 - (b) Review by Government on the working of the Council.
 - (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above

[Placed in the Library. See No. LT—6940]83 for (a) to (c)].

- (II)"(a) Certified Annual accounts the National Council of Educational Research and Training, New Delhi, for the year 1981-82, and the Audit Report thereon, together with a statement by Government accepting the Audited Accounts.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in the Library. See No. LT—6942(83 for (a) and (b)]

(III) (a) Certified Annual Accounts of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1981-82, and the Audit Report thereon.

[Placed in the Library. See No. LT—6941183 for (a) and (b)]

- I. indian Airlines Employees' Provid- ent Fund (Amendment) Regulations, 1983
- II. Indian Airlines (Aircraft Engg. Deptt.) Service Regulations, 1983

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): Sir, I beg to lay on the Table under sub-section (4) of section 45 of the Air Corporatoins Act, 1953, a copy each (in English and Hindi) of the following Notifications of the Indian Airlines, alongwith Explanatory Notes thereon:—

(I) Notification dated the 19th February, 1983, publishing the Indian Airlines Employees' Provident Fund (Amendment) Regulations, 1983.

the 26th Indian Air Service Re

[Placed in the Library. See No. LT—6956/83 for (i) and (ii)]

- I. Statement containing: the decisions of the Government on the ercommendations of the Working Group on Con trol of Bliondness.
- II. Statement giving reasons for not 'ay ing the Annual Reports and Accounts (1980-81 and 1981-82) of the Central Council for Research in Ayurveda and Siddha, New Delhi within the stipulated period.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. IOSHI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- I. Statement containing the decisions of the Government on the recommendations of the Working Group on Cotrol of Blindness. [Placed in the Library Sec No. LT—6957/83.]
- IL State ment giving reasons for not laying the Annual Reports and Acounts of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the years 1980-81 and 1981-82, within the stipulated period. [Placed in the Library. *See* No. LT1 6968/83 for (a) and (b)].
 - I. Review by Government on the work ing of the Export Import Bank of India, Bombay for the year ended the 31st December, 1983.
- II. Notifications of the Ministry of Finance (Department of Revenue)

IU. Income-lax (Seventh Amendment Rules, 1983

on the Table

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): Sir, I beg to lay of the Table:—

- I. A copy (in English and Hindi) of the Review by Government on the working of the Export-Import Bank of Tndia. Bombay, for the year ended the 31st December, 1982. [Placed in the Library. See No. LT—6967|83.]
- II. A copy each in English and (Hindi) ot the following Notifications of the Ministry of Finance (Depart ment of Revenue), under section 296 of the Income-tax Act, 1961, along with a statement giving reasons for the delay in laying (he Notifications:
 - (i) S.O. Nos. 2944 to 2947 dated the 23rd July, 1983.
 - (ii) S. O. No. 3048, dated the 6th August, 1983.
- III. A copy (in English and Hindi) of the Central Board of Direct Taxes Notification S.O. No. 600(E), dared the 19th August, 1983, publishing the lacome-tax (Seventh Amendment) Rules, 1983 under section 296 of the income tax Act, 1961.

[Placed in the Library. See No. LT—6963|83 for (ii) and (hi).]

- I. Certified Accounts (1981-82) of the Central Silk Board Bangalore and related papers.
- II. Report and Accounts (for the year ended the 30th June, 1982) of the aU India Handloom Factories Marketing Cooperation Society Limited Bombay and related papers.